

(39)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10-02-2020**

**PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/1305/2019 IN
PETITION NUMBER : CP/1275/IB/2018
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA & 3 ORS
**NAME OF THE RESPONDENT(S) : ANEETHA SUBRAMANIAM (RP) (KARUR KCP
PACKAGINGS LTD) & 1 ORS**
UNDER SECTION : SEC 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. H. Karthik Seshadri
C. Suraj

Counsel for 2nd Respondent

2. AVINASH KRISHNAN RAVI
JERIN ASHER SOJAN

Counsel for 1st Respondent/
Resolution Professional

ORDER

Learned Counsel for the Applicant Bank as well as both the Respondents are present. It is represented by Counsel for the Respondents that reply has been duly filed to which Learned Counsel for the Applicant seeks for time to file rejoinder. The same be filed within a period of ten days from today. Post this matter for enquiry on **03.03.2020**

-SD-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-
(R.VARADHARAJAN)
MEMBER (JUDICIAL)